

tations from people of South Rajasthan requesting for the implementation of this scheme; and

(c) the reasons for not implementing the scheme ?

**THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :** (a) Navagam Canal offtaking from Sardar Sarovar Dam on Narmada River is proposed to extend into Rajasthan to provide irrigation facilities in Jalore and Barmer districts of South Western Rajasthan.

(b) Yes, Sir. Some requests have been received for taking up this scheme.

(c) A detailed project report for the Narmada Canal Project of Rajasthan has been received in the Central Water Commission for techno-economic scrutiny in October, 1984. The project is under examination in consultation with the State Government Authorities. Rajasthan Government will have to provide the requisite outlays and take steps for implementation of the scheme after the project is technically cleared by the Central Water Commission and is accepted by the Planning Commission.

#### **Divisions created in 1984-85**

2616. **SHRI SRIBALLAV PANIGRAHI :** Will the Minister of RAILWAYS be pleased to state :

(a) the number of divisions created in the country in 1984-85; and

(b) how many of the new divisions have started functioning and what are the reasons of non-functioning of the rest ?

**THE MINISTER OF RAILWAYS (SHRI BANSI LAL) :** (a) and (b). During 1984-85, only one division at Malda was created and the same has started functioning from 1-7-1984.

#### **Upgrading of Maulana Azad College of Technology, Bhopal**

2617. **SHRI PRATAP BHANU SHARMA :** Will the Minister of EDUCA-

TION be pleased to state :

(a) whether there is any proposal to upgrade Maulana Azad College of Technology, Bhopal (M.P.) as Indian Institute of Technology; and

(b) if so, the details thereof ?

**THE MINISTER OF EDUCATION (SHRI K.C. PANT) :** (a) No, Sir.

(b) Question does not arise.

#### *[Translation]*

#### **Admission in Central Schools to the Wards of Non-Govt. Employees**

2618. **PROF. CHANDRA BHANU DEVI :** Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that at present only the wards of Government employees are allowed to study in Central schools;

(b) if so, the arrangements proposed to be made by the Government to ensure that the wards of the common man are also allowed to study in these schools; and

(c) if not, the reasons therefor ?

**THE MINISTER OF EDUCATION (SHRI K.C. PANT) :** (a) No, Sir. Children of non-Government employees are also eligible for admission to the Kendriya Vidyalayas (Central Schools), subject to the availability of seats.

(b) and (c). Do not arise.

#### **Rail Line between Ajmer and Bundi**

2619. **SHRI VISHNU MODI :** will the Minister of RAILWAYS be pleased to state :

(a) whether Government have carried out a survey for laying a new rail line from Ajmer to Bundi via Kekdi;

(b) if so, the outlines thereof;

(c) whether Government propose to start the work on this line;

(d) if so, the details thereof and the time by which the work is likely to be started; and

(e) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No, Sir.

(b) to (d). Do not arise.

(e) The existing resources constraint does not permit consideration of this proposal.

**Rail Line between Sawai Madhopur and Jaipur**

2620. SHRI SHANTI DHARIWAL: Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received any representation to start the work on railway line between Sawai Madhopur to Jaipur and the outlines thereof;

(b) if so, the action taken by Government thereon; and

(c) if no action has been taken, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir. Presumably, the Member is referring to the demand for the conversion of Sawai Madhopur-Jaipur M.G. line into B.G.

(b) and (c). It has not been possible to consider the proposal, due to severe constraint on resources.

[English]

**Construction of Trivandrum Bypass**

2621. SHRI T. BASHEER: will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have given approval to the estimates for construction of Trivandrum bypass which starts from

Kilometres 551/900 of National Highway No. 47 at Kazhakuttam and ends at Parassala ;

(b) if so, the details thereof ; and

(c) when the work is expected to be started ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) to (c). The land acquisition for a part length of 20.5 Kms. between Kazhakuttam and Vezhamutam near Kovalam was sanctioned in January, 1978 for Rs. 205.67 lakhs and acquisition proceedings are in an advanced stage. Further the construction of the road in the reach km. 11.900 to 13.079 was sanctioned for Rs. 36.94 lakhs in June, 1984 to provide access to the Airport and the work is in progress. As regards the portion of the bypass south of Vazhamutam, an estimate for Rs.1.09 lakhs was sanctioned in January, 1982 for aerial photographic survey of the same and Telicherry-Mahe bypass. The survey work is in progress to fix the alignment in the remaining length of about 22.5 km.

[Translation]

**Rural Electrification**

2622. SHRI MAHENDRA SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether delay is being caused in the implementation of Rural Electrification Programme because of the problem of clearing forest land and whether Government will consider removing the bottlenecks responsible for causing delay on account of the provisions of Forest Conservation Act, 1980 ;

(b) the date since which the proposal of providing the 33 K.V. Sheopur-Goras line in Morena District (Madhya Pradesh) through forest land has been pending and when the same is likely to be cleared; and

(c) the date on which Union Government received proposal from Maharashtra and Madhya Pradesh Government regarding clearing of forest land as required under